GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS RAJYA SABHA

UNSTARRED QUESTION NO-2028

ANSWERED ON- 15/12/2021

FCA AND FRA APPROVAL FOR PROJECTS IN HIMACHAL PRADESH

2028. MS. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Supreme Court has directed to grant Forest Conservation Act (FCA) and Forest Rights Act (FRA) approval for the construction of Green National Highway corridor passing through Sirmaur, Himachal Pradesh and two lane highway in Dharamshala;
- (b) if so, the details thereof;
- (c) whether time limit has been set to complete these projects;
- (d) if so, the details thereof; and
- (e) the funds allocated for the said projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The project stretch (i) Paonta Sahib-Gumma-Fediz section of National Highway (NH)-707 in Sirmour & Shimla districts and (ii) Hamirpur-Mandi section of NH-70 in Hamirpur & Mandi districts have been taken up for development under Green National Highways Corridor Project funded by World Bank. The total sanctioned cost of the projects is Rs.2,274.5 crore. The Hon'ble Supreme Court of India vide order dated 15.02.2021 had already accorded the approval for Forest clearance for NH-707. The approval for issue of Forest clearance for NH-70 is yet to be received. The scheduled period of completion is 30 months from date of start of the work.
